Public Announcement cum Corrigendum to Detailed Public Statement (DPS)
For the attention of the Equity Shareholders of

SILVER OAK (INDIA) LIMITED

Regd Office: Plot No. 110, Sector 1, Industrial Area, Pithampur, Dhar (MP) – 454 775; Tel: 0731 - 2577040 e-mail: silveroak.indore@gmail.com CIN-L11531MP1984PLC002635

This Public Announcement cum Corrigendum to the DPS is being issued by Arihant Capital Markets Limited ("Manager to the Offer") on behalf of Royal Highland Distilleries Limited ("Acquirer") alongwith Mrs. Leela Kalyani, person acting in concert (PAC) in respect of the Open Offer to the Equity Shareholders of Silver Oak (India) Limited ("Target Company") pursuant to and in compliance with Regulation 3(1) and 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and amendments thereto ("SEBI SAST Regulations"). This Corrigendum should be read in conjunction with the DPS published on March 27, 2017 in publications (a) Business Standard, all India English and Hindi editions; (b) Indore Samachar, Indore Hindi edition; and (b) Mumbai Lakshwadeep, Mumbai Marathi edition.

Shareholders are requested to kindly note the following:

SCHEDULE OF ACTIVITIES

The schedule of activities stands revised and is as follows:

Activity	Original Schedule	Revised Schedule
Public Announcement Date (PA)	Monday, March 20, 2017	Monday, March 20, 2017
Detailed Public Statement Date (DPS)	Monday, March 27, 2017	Monday, March 27, 2017
Filing of draft Letter of Offer with SEBI	Wednesday, April 5, 2017	Wednesday, April 5, 2017
Last date for competing offer	Thursday, April 20, 2017	Thursday, April 20, 2017
SEBI observations on draft LOF	Thursday, April 27, 2017	Monday, March 19, 2018
Identified Date (this is only for the purpose of determining the shareholders to whom the LOF shall be sent)	Tuesday, May 2, 2017	Wednesday, March 21, 2018
Date by which LOF will be despatched to the shareholders	Tuesday, May 9, 2017	Wednesday, March 28, 2018
Last date by which the Board of TC shall give its recommendation	Monday, May 15, 2017	Wednesday, April 4, 2018
Issue Opening Advertisement Date	Tuesday, May 16, 2017	Thursday, April 5, 2018
Date of commencement of tendering period (open date)	Wednesday, May 17, 2017	Friday, April 6, 2018
Date of expiry of tendering period (closure date)	Tuesday, May 30, 2017	Thursday, April 19, 2018
Date by which all requirements including payment ofconsideration would be completed	Tuesday, June 13, 2017	Monday, May 7, 2018

Reference to the various dates as mentioned in the Public Announcement, DPS should be read as per revised activity schedule mentioned above. All other terms and conditions remain unchanged.

PERSON ACTING IN CONCERT

Mrs. Leela Kalyani is now classified as a person acting in concert (PAC) with the Acquirer. She holds 1,85,000 equity shares of the Target Company constituting 4.88% of its equity capital.

GENERAL

This announcement should be read in conjunction with the PA. The terms not defined herein will have the same meaning as defined in the PA/DPS. All other terms and conditions of the offer remain unchanged.

The Acquirer and the PAC accept full responsibility for the information contained in this Public Announcement cum Corrigendum and also for the fulfillment of their obligations laid down in the SEBI SAST Regulations. A copy of this Public Announcement cum Corrigendum will be available at SEBI website at http://www.sebi.gov.in

Issued by: Manager to the Offer



ARIHANT capital markets ltd.

Merchant Banking Division SEBI REGN NO.: INM 000011070,

#1011 Solitaire Corporate Park, Bldg. No.10,

Guru Hargovindji Road, Chakala, Andheri (E), Mumbai - 400 093

Tel: 022-42254800/862; Fax: 022-42254880

Email: mbd@arihantcapital.com

Contact Persons: Mr Amol Kshirsagar/ Mr Satish Kumar P

on behalf of the Royal Highland Distilleries Limited (Acquirer) and Mrs. Leela Kalyani (PAC)

Place : Mumbai Date : 30/03/2018